

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTY-NINTH REPORT (Presented on 21-2-1983)

The Business Advisory Committee held a sitting on Friday, 18 February, 1983.

2. The Committee recommend the allocation of time to the following items of business as shown against each :—

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| (1) Discussion on the Resolution seeking disapproval of the Delhi Administration (Amendment) Ordinance, 1983. | } | 1½ hours |
| (2) The Delhi Administration (Amendment) Bill, 1983. | | |
| <i>(Consideration and passing)</i> | | |
| (3) Discussion on the Resolution seeking disapproval of the Delhi Municipal Corporation (Amendment) Ordinance, 1983. | } | 12 hours |
| (4) The Delhi Municipal Corporation (Amendment) Bill, 1983. | | |
| <i>(Consideration and passing)</i> | | |
| (5) Discussion on the Motion of Thanks on the President's Address. | | 12 hours |
| (6) General Discussion on the Railway Budget for 1983-84 | | 12 hours |
| (7) Discussion on the Resolution seeking approval of the recommendations made in paragraphs 63, 64, 67 and 70 contained in the Seventh Report of the Railway Convention Committee, 1980, presented to the House on 5 November, 1982. | } | 5 hours |
| (8) Discussion and voting on the Demands for Grants (Railways) for 1983-84. | | |
| (9) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1982-83. | | |
| (10) Discussion and voting on the Demands for Excess Grants (Railways) for 1980-81. | | |
| (11) Discussion on the statement to be made by Minister of Home Affairs on 21 February, 1983 regarding situation in Assam. | | One Day (from 12 Noon to 6 P.M. on 22 February 1983). |

3. The Committee further recommend that in order to provide time for completion of urgent financial business :—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions may be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion, discussion under Rule 193 or discussion on No-Day-yet-Named Motion may be put down in a week till the disposal of financial business.

NEW DELHI;
February 19, 1983

Magha 30, 1904 (Saka)

BAL RAM JAKHAR
Chairman,
Business Advisory Committee.